

**FORM A  
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF  
INCAB INDUSTRIES LIMITED**

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor	<b>Incab Industries Limited</b>
2.	Date of Incorporation of Corporate Debtor	12/02/1920
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar Of Companies, Kolkata
4.	Corporate Identity Number of Corporate Debtor	U27108WB1920PLC003641
5.	Address of the registered office and principal office of corporate debtor, if any	9, Hare Street, Kolkata - 700001
6.	Insolvency commencement date in respect of corporate debtor	07.08.2019
7.	Estimated date of closure of insolvency resolution process	03.02.2020
8.	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Name : Shashi Agarwal Registration No.: IBBI/IPA-001/IP-P00470/2017-18/10813
9.	Address and e-mail of the Interim Resolution Professional, as registered with the Board	Subarna Appartment, (Opp.: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 Email: <a href="mailto:shashiagg@rediffmail.com">shashiagg@rediffmail.com</a>
10.	Address and e-mail to be used for correspondence with the Interim Resolution Professional	Subarna Appartment, (Opp: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 Email: <a href="mailto:incab6750@rediffmail.com">incab6750@rediffmail.com</a>
11.	Last date for submission of claims	21.08.2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable



14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link:  <a href="https://ibbi.gov.in/downloadform.html">https://ibbi.gov.in/downloadform.html</a> Physical Address: Subarna Apartment, (Opp: Udayan Club), 21N, Block-A, New Alipore, Kolkata - 700053 Email: shashiagg@rediffmail.com
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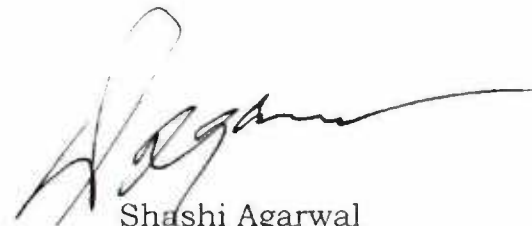
Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of Incab Industries Limited on 07.08.2019.

The creditors of Incab Industries Limited, are hereby called upon to submit their claims with proof on or before 21.08.2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA – Not applicable.

Submission of false or misleading proofs of claim shall attract penalties.



Shashi Agarwal

*Interim Resolution Professional*

Date: 07.08.2019

Place: Kolkata

Reg. No.: IBBI/IPA-001/IP-P00470/2017-18/10813

